

107344

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 25-11-2017

PROCEEDINGS

Judiciary – Family Court, Tirur- Charge and sitting arrangement-orders issued

Ref: High Court Order No. B1(B)-30764/2017(2) dated 20/10/2017.

ORDER NO. B1(A) 62/2017

Sri.K.Ramesh Bhai, Judge, Family Court, Malappuram is placed in full additional charge of Judge, Family Court, Tirur. He will take the full additional charge of Judge, Family Court, Tirur from the District Judge, Manjeri. The Officer is directed to conduct two days sitting per week in the Family Court, Tirur, until further orders.



(By Order)

K Babu
Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram.
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Additional Chief Secretary to Govt.Home (C) Dept.Thiruvananthapuram(With C/L).
The District Judge, Manjeri.
The Judge, Family Court, Malappuram.
The Private Secretary to the Acting Chief Justice, High Court.
The Private Secretary to Hon'ble Mr.Justice K. Vinod Chandran.
The District Court, Manjeri .
The Family Court, Malappuram.
The Family Court, Tirur.
The Confidential Assistants to the Registrars, High Court.
The B2(A),B3(A), B3(B), B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell.
The I.T Section, High Court (For uploading in the Official Website).
The Kerala Judicial Academy, Athani, Aluva.
The Administrative Records Section, High Court (2 copies).
The File/Stock File.